## Annexure-2

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

## List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

	_				
¥.				No.	<u>S</u>
NE.				creditor	Name of
NE		receipt	Date of	received	Name of Details of claim
NE		claimed	Date of Amount		of claim
NIL	admitted	of claim	Amount		
NE		claim	Nature of		Details of claim admitted
NIL		Byguarantee	Nature of Amount covered Whether % of vo		
NI	party?	related	Whether		
NIL	CoC	share in	% of voting		
NIL			claim	contingent	Amount of
NIL			may be set- off	mutual dues, that	Amount of any
NIL.			admitted	claim not	Amount of
NE.			verification	claim under	Amount of Amount of
NE.			,	any	Remarks, if

Zwww.

No. 1881/1PA-001/IP-P00540/2017-18/

Jitender Kothari
Interim Resolution Professional of CIRP of
ND S Art World Private Limited
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023